

**NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/06/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI. S VIJAYARAGHAVAN, MEMBER-TECHNICAL**

APPLICATION NUMBER :

PETITION NUMBER : TCP/20/2016

NAME OF THE PETITIONER(S) : G. Sadayaramanujam & 2 others

NAME OF THE RESPONDENT(S) : GGN Spinning Mills Private Limited and 4 others

UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1. SHAKTHI PRIYA B (FOR KING & PARTRIDGE)	counsel for R6	B. Shakthi Priya.
2. S. VIJAYA PRASHANTH. R. SANKARANARAYANAN.	counsel for R1 - R5 (Senior counsel)	R. Sankaranarayanan.
SUSHMA HARINI A G. BASKAR	Counsel for Petitioners	S. Harini G. Baskar

ORDER

Counsel, representing both the parties present. The matter may be posted along with connected TCP/3/2016. Put up on 19.07.2017 at 10.30 A.M

S. Vijayaraghavan.
(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)

(K. ANANTHA PADMANABHA SWAMY)
MEMBER (JUDICIAL)